

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**14. MA 1876/2019 In C.P. (IB)/3585(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - ICICI Bank Limited**  
**V/s**  
**Gitanjali Gems Ltd**

**Section: 33 U/s 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**MA.No.1876/2019**: - Adv. Anant Upadhyay appeared for the CoC led by ICICI Bank Ltd. The matter is listed for clarification. Matter clarified and **Reserved for Order**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**